

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.1199/2016  
CA NO.

CORAM:

PRESENT: SH. M.K.HANJURA  
Hon'ble Member(J)  
  
SH. R.VARADHARAJAN  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017**

NAME OF THE COMPANY                  Vishaal Bhatnagar  
  V/S  
  Cyber Media Research & Services Ltd.

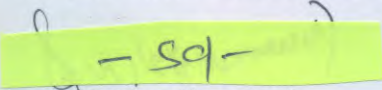
SECTION OF THE COMPANIES ACT: 433(e)

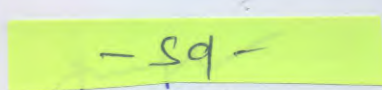
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**ORDERS**

Learned Counsel for the Petitioner is present and represents that this Company Petition has been transferred from the Hon'ble High Court, Delhi. None for the respondent.

List on 09.2.2017 for the appearance of the respondent and for further future directions.

  
(R. Varadharajan)  
Member (Judicial)

  
(M.K. Hanjura)  
Member (Judicial)